

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.76 of 2015

Dated : 11th May, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

NTPC Ltd.

... Appellant(s)

Versus

Uttar Pradesh Power Corp. Ltd. & Ors.

... Respondent(s)

Counsel for the Appellant : Mr. M.G.Ramachandran
Ms. Poorva Saigal
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-1
Mr. R.B.Sharma for R-3

ORDER

As agreed by both the parties, post this matter for hearing on **9th Aug, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/kt